

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 43749/2023

(Arising out of impugned final judgment and order dated 21-08-2023 in CRLP No. 4575/2023 passed by the High Court of Karnataka at Bengaluru)

D ROOPA

Petitioner(s)

VERSUS

ROHINI SINDHURI

Respondent(s)

(FOR ADMISSION and IA No.248832/2023-EXEMPTION FROM FILING O.T. and IA No.248829/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 15-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Dr. Aditya Sondhi, Sr. Adv.  
Mr. Shubhranshu Padhi, AOR  
Mr. Niroop Sukrithy, Adv.  
Mr. Jay Nirupam, Adv.  
Mr. D.Girish Kumar, Adv.  
Ms. Aishwarya S.M, Adv.  
Ms. Meghana T.M, Adv.

For Respondent(s)

Mr. Vinay Navare, Sr. Adv.  
Mr. R. Ilam Paridi, AOR  
Mr. R.Vishnu Kumar, Adv.  
Mr. D.V.Sai Vardhan Reddy, Adv.  
Mr. Aman Kumar, Adv.  
Mr. Shashwat Singh, Adv.  
Mr. Vikhyat Oberoi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The affidavit of the petitioner affirmed today is taken on record.

The learned senior counsel appearing for the respondent states as regards clause (B) of paragraph 2 of the affidavit, in case any specific post is not get taken down, he will communicate the same to the learned counsel appearing for the petitioner. The undertaking incorporated in the affidavit is taken on record.

List on 12<sup>th</sup> January, 2024.

In the meanwhile, the Criminal Case subject matter of this petition will not proceed further.

We direct the respondent to place on record copies of the proceedings filed by her. It will be always open for the respondent to produce a copy of the affidavit filed in this petition by the petitioner in the pending Civil Suit.

Considering the fact that we are making an attempt to resolve all the disputes pending between the parties, none of them shall give any interview or any information to the media, social and print, in any form.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER